Central Administrative Tribunal Principal Bench: New Delhi

OA No.3291/2013

New Delhi this the 4th December, 2015

Hon'ble Shri Sudhir Kumar, Member (A) Hon'ble Shri Raj Vir Sharma, Member (J)

- Shri Vidya Bhushan Singh, S/o Late Shri Suraj Singh, R/o 62, Deep Nagar Colony, (Near Rajat Public School) Pachimpuri Road, Bodla, Agra 282007 Uttar Pradesh.
- Ms. Ranjana Pandey,
 D/o Shri B.G.Pandey,
 R/o House No.268, Range Colony,
 Bhastoul, Post P.A.C. Nakatia,
 Distt. Bareilly-243 001
 Uttar Pradesh.
- 3. Shri Ashish Pant, S/o Shri Ramesh Chandra Pant, R/o 437, III-F, 32 Meter, Vashali, Sector-3, Gaziabad Uttar Pradesh.
- Shri Vijay Pal Bhati,
 S/o Shri Satyanarayan Das,
 R/o Near Ramdeo Temple,
 Choutine Well, Bikaner-334 001 (Rajasthan).
- 5. Shri Dinesh Kumar, S/o Shri Lakshmi Chand, R/o A-3/136, LIG Flats, Ground Floor, Sector-7, Rohini, Delhi-110085.
- Ms.Priyanka Chaudhary,
 D/o Shri Jagpal Singh,
 R/o House No.602-D/19, Ward No.3,
 Mehrauli, New Delhi-110030.
- 7. Shri Pramod Kumar,

S/o Shri Bhoj Raj, R/o House No.602-D/19, Ward No.3, Mehrauli, New Delhi-110030.

- 8. Shri Ankit Mittal, S/o Shri R.M.Mittal, R/o 2756-B, MIG Super Flats, Sector-70, Mohali-160071, Punjab.
- Shri Abrar Alal,
 S/o Md. Ayoub,
 R/o H-50, Maradi Road,
 Jamia Nagar, New Delhi-110025.
- Shri Jaspreet Singh Virdhi,
 S/o Shri Hardev Singh,
 R/o House No.4, Road No.18,
 East Punjabi Bagh, New Delhi-110026.
- 11. Shri Sourabh Gupta, S/o Shri Naresh Kumar Gupta, R/o RZ 2 OE/A-3, Gali No.18, Mehrauli Road, Palam Colony, New Delhi-110045.
- 12. Shri Kashish Kishore Kumar Rajyaguru, S/o Shri Kishore Kumar Rajyaguru, R/o House No.18, Madhu Vihar, Near Hasanpur Bus Depot, New Delhi-110030.
- 13. Ms. Pallavi Matta, D/o Shri Shanti S.Matta, R/o A-1B/78C, Krishna Apartment, Paschim Vihar, New Delhi-110063.
- 14. Shri Atul Kumar Thakran S/o Shri Ravindra Kumar, R/o RZ B 41/C, Bindapur, Extension, Uttam Nagar, New Delhi-110059.
- 15. Shri Rahul Malhotra, S/o Shri Virender Kumar Malhotra, R/o 149, Civil Lines, Opposite A.B.N. (E) Residence Station Road, Bareilly, Uttar Pradesh.
- 16. Shri Firdose Ahmed,

S/o Shri Shamshad Ahmed, R/o Village & Postoffice Jaitpura, District Deoria 274501 Uttar Pradesh.

17. Shri Amardeep Singh, S/o Shri Gursharanjeet Singh, R/o TM 3 Q-41, RBTB Hospital Flats, Kingsway Camp, Delhi-110009.

...Applicants.

(By Advocate: None)

Versus

- Union of India through Secretary, Ministry of Health & Family Welfare, Nirman Bhawan, New Delhi.
- Director General of Health Services,
 Central Drugs Standard Control Organization,
 Ministry of Health & Family Welfare,
 Nirman Bhawan, New Delhi.
- The Regional Director (Northern Region), Staff Selection Commission, Block No.12,Lodhi Road, CGO Complex, New Delhi.

...Respondents.

(By Advocate: Shri S.M.Arif)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Case called twice. None appears for the applicants. It is seen that on 26.05.2015 Shri Dinesh Kumar, one of the applicants was present. Thereafter, there was no representation on behalf of the applicants on 26.08.2015 and 24.11.2015. It is apparent that the applicants have lost interest in pursuing their case. Therefore, the T.A. is dismissed in default and for non-prosecution.

(Raj Vir Sharma) Member (J) (Sudhir Kumar) Member (A)

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